

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4911
ANSWERED ON:13.08.2014
PROTOCOL TO RESEARCH
Rori Shri Charanjeet Singh

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Government has issued any protocol to research funding agencies like CSIR to revise guidelines for reduction in the file processing time of research proposals to facilitate research scholars in the country;
- (b) if so, the details thereof;
- (c) whether the Government has also set up research grievance cell in CSIR to listen and deal with the issues relating to research scholars in the country; and
- (d) if so, the details and outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH)

(a) & (b): Reduction in processing time of research proposals is one of the prime priorities of the Government. Though the Government has not issued any protocol to research funding agencies to revise guidelines for reduction in the file processing time of research proposals, the same has been taken up for discussion during formulation of Plan proposals and through other monitoring mechanisms constituted by the Government. Significant improvement has been recorded in processing time by funding agencies like Science and Engineering Research Board (SERB), Council of Scientific and Industrial Research (CSIR) etc. by adopting IT based management practices which match with the global standards.

(c) & (d): CSIR research scholars, apart from filing grievances to Grievance Cell in CSIR, have the freedom to directly submit their grievances to the Director General (DG), CSIR and /or Head, Human Resource Development Group (HRDG) of CSIR for grievance redressal.